

[To be published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)

Notification No.16 / 2010 - Customs (N.T.)

New Delhi, dated the 17 February, 2010.
28 Magha, 1931 Saka.

S.O. (E). - In exercise of the powers conferred by sub-section (1) of section 4 and sub-section (1) of section 5 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Central Excise, Mumbai IV to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on -

(i) Commissioner of Customs, ICD, Nagpur, vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/6367 to 6370 & 6354 dated 08th August, 2007, Corrigendum DGCEI/MZU/I&IS'A/12(4)13/2007/3549 dated 16th June, 2008

(ii) Additional Commissioner of Customs (Import), ACC, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/6353 to 6356 & 6354 dated 08th August, 2007, Corrigendum DGCEI/MZU/I&IS'A/12(4)13/2007/4266 & 4267 dated 12th June, 2008

(i) Commissioner of Customs, JNPT, Nhava Sheva vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/6367 to 6363 & 6366 dated 08th August, 2007, Corrigendum DGCEI/MZU/I&IS'A/12(4)13/2007/4667 dated 17th June, 2008

(ii) Commissioner of Customs, JNPT, Nhava Sheva vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3335 dated 05th May, 2008

(iii) Commissioner of Customs, ICD, Nagpur vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3335 dated 05th May, 2008

(iv) Commissioner of Customs (Import), Air Cargo Complex vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3336 dated 05th May, 2008

(v) Commissioner of Customs (Import), Mumbai Sea Port vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3338 dated 05th May, 2008

(vi) Commissioner of Customs, ICD, Nagpur vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3339 dated 05th May, 2008

(vii) Commissioner of Customs, ICD, Nagpur vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3340 dated 05th May, 2008

(viii) Commissioner of Customs (Import), ACC, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3342 dated 05th May, 2008

(ix) Commissioner of Customs (Import), ACC, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A/12(4)13/2007/3343 dated 05th May, 2008

(x) Commissioner of Customs (Import), ACC, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A'/12(4)13/2007/3344 dated 05th May, 2008

(xi) Commissioner of Customs (Import), New Custom House, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A'/12(4)13/2007/3346 dated 05th May, 2008

(xii) Commissioner of Customs (Import), New Custom House, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A'/12(4)13/2007/3347 dated 05th May, 2008

(xiii) Commissioner of Customs (Import), New Custom House, Mumbai vide Show Cause Notice Number DGCEI/MZU/I&IS'A'/12(4)13/2007/3348 dated 05th May, 2008

for the purpose of adjudicating the matters relating to Show Cause Notices pertaining to M/s. Larsen and Tubro Limited and others.

[F.No. 437/ 68 /2008-Cus.IV]

(Navraj Goyal)

Under Secretary to the Government of India